Declaration or Assets and Liabilities

Year 2020 - 21

-11211	I, RAHUL KUMAR ROSHAN son/daughter/wife of ASHUTOSH PRASAD SINGH
37.4.	aged 28 Years, belonging to BIHAR VIDHAN SABHA
19/2/2	aged 28 Years, belonging to BIHAR VIDHAN SABHA service and presently working as OFFICE ATTENDENT (GARDNER)
A Soula	given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my
mon	spouse and dependants*:
2.21	A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

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Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Cash	500/00				
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,20000	-	-		-
(iii)	Bonds, Debentures and shares in Companies		_	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc		-	-	-	_
(v)	Motor Vehicles (details of make, etc.)		-	-	-	_
(vi)	Jewellery (give details of weight and value)	-	-	_	_	_
(vii)	Other assets, such as values of claims / interests	-	-	-		_

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	_	_	1	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	_
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	4	-	_	-	-
(iv)	Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-	_	_		
(v)	Other (such as interest in property)	-		-	-	

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks			
	(ii) Loans from financial institutions			
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		Art.	
	(b) dues to departments dealing with supply of water			
	(c) dues to departments dealing with supply of electricity			

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	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	_
	(f) Other dues, if any	_	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	EWQPR5119K	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax	_	-

C Personal Detail GPF/CPF/PRAN No.	:-	110115365678
Gender	:-	(M/F)
Date of Birth	:-	0 1 0 8 1 9 9 3 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	; -	(Full Name e.g. B.A.S Bihar Administrative Service,
		B.S.S.:- Bihar Secretariat Service etc.)
Home District	;-	have details are true to the best of my knowledge and beli

ef. I hereby declare that

Signature: Rahul Kumar Roshan

Name of Employee: RAHUL KUMAR ROSHAN

Designation: OFFICE ATTENDANT (GARDNER)

Department: CARE TAKER SECTION

Place: PATWA

15/2/2021

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.